

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 164 OF 2015**

**APPEAL NO. 165 OF 2015**

**APPEAL NO. 335 OF 2017 & IA No. 737 OF 2017**

**APPEAL NO. 395 OF 2017 & IA No. 820 OF 2017**

**Dated : 18<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**APPEAL NO. 164 OF 2015**

**BSES Rajdhani Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) :

**APPEAL NO. 165 OF 2015**

**BSES Yamuna Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) :

**APPEAL NO. 335 OF 2017 & IA NO. 737 OF 2017**

**BSES Rajdhani Power Limited**

**.... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Divyanshu Raz for R-1

**APPEAL NO. 395 OF 2017 & IA NO. 820 OF 2017**

**BSES Yamuna Power Ltd.**

**.... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Divyanshu Raz for R-1

**ORDER**

List these matters for hearing on **24.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**